NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/07/2017 AT 10.00 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/529/ (IB)/CB/2017

NAME OF THE PETITIONER(S)

: GLOBAL COMMUNICATION SERVICES HOLDING LTD & 1

NAME OF THE RESPONDENT(S)

: SIVA INDUSTRIES AND HOLDINGS LTD

UNDER SECTION

: 433 (E) (F)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Mr.P. S. Raman, Sr. Al. with Mr. Aren Karthik Mohan and My Molak Bhat

Coursel to Petitioners

aml

Pawan Jhaliath

Coursel for Lespondents L.F.J

ORDER

Court time is over. Matter is adjourned. Put up on 03.08.2017 at 10.30 A.M.

J. viragarophona. (S. VIJAYARAGHAVAN)

MEMBER (TECHNICAL) ghk

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)